

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 18/111/CLB/MB/2013

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

Name of the Company: Lacchi Bai  
V/s.  
Gulshan Prints Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

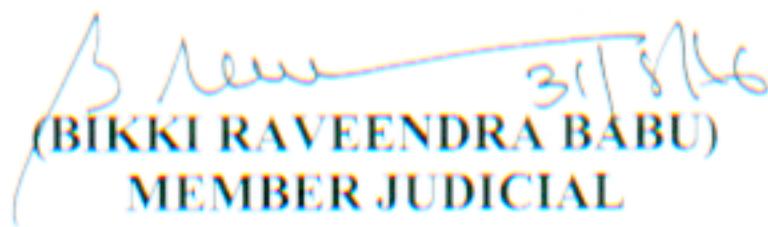
2.

ORDER

on behalf of petitioner counsel

Mr. Mayur Vyas, Adv. Represented that due to personal inconvenience petitioners are unable to file affidavit regarding settlement between the parties and requested for adjournment.

List the matter on 14.09.2016.

  
(BIKKI RAVEENDRA BABU)  
MEMBER JUDICIAL

Dated this 31<sup>st</sup> day of August, 2016